



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.3199/2020
(S.W.P. No.1112/2011)

Thursday, this the 10th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Mtr. Raja Bano W/o Syed Amin Geelani, R/o Laribal Rajwar, Kupwara, Supervisor ICDS Project Langate Handwara, Kashmir
Aged about 37 years.

...Applicant
(*Nemo* for applicant)

Versus

1. State of J&K through Commissioner Secretary to Government Social Welfare Dept. Srinagar.
2. Director Social Welfare Dept. Srinagar.
3. District Programme Officer ICDS Kupwara.
4. Child Development Project Officer, Langate Kupwara.
5. Child Development Project officer, Rajwar Kupwara.

...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicant was working as Supervisor in the office of Director Programme Officer ICDS, Kupwara. The District Programme Officer ICDS passed an order dated 23.05.2011, stating that the applicant and her husband misbehaved with the Programme Officer on 11.05.2011 and used abusive and unparliamentary language. On that basis, the District Programme



Officer attached the applicant to the office of Child Development Project Officer, Rajwar. Based upon that, a relieving order was issued on 24.05.2011. The applicant filed S.W.P. No.1112/2011 before the Hon'ble High Court of Jammu & Kashmir challenging the same. Although a prayer of interim relief was made, the High Court did not grant it.

2. In view of re-organization of the State of Jammu & Kashmir, the S.W.P. has been transferred to this Tribunal and renumbered as T.A. No.3199/2020.

3. The S.W.P. was filed way back in the year 2011 challenging the order of attachment to different establishment. Since there was no interim order, the applicant was required to join the place, to which she was attached. Nothing remains to be done at this stage.

4. The T.A. is accordingly dismissed. There shall be no order as to costs.

(A K Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 10, 2020
/sunil/dsn/sd/arun

